Name of the Corporate Debtor: M/s Amar Remedies Limited; Date of Commencement of Liquidation: 11.03.2024; List of Creditors as on: 27.11.2024

Annexure-5

## Summary of List of Operational Creditors (Workmen) w.r.t. Form D / E

		Workm en	Amount of receipt	Amo unt Claim	admitted Date of admiss ion/up	Amount of	er related party?	Voting Share in CoC (where applica	under period of twenty -four month s preced ing the	of Claim under Verific	Continge nt Claim (Rs.)	debts etc may be set off against the	mutual credit, debts etc	of claim Inadmi	Claim not	Remarks, if any
<b>Total</b> 0 0						0	0	0	0	0	0	0				